

Official file

**CHANDIGARH ADMINISTRATION
FINANCE DEPARTMENT
(Estate Branch II)
NOTIFICATION**

The 18/07/2019

No.-26/6/39/UTFI(3)/2019/ 1151

In exercise of powers

conferred by sub section (2) of Section 1 of the Capital of Punjab (Development and Regulation) Act, 1952 and all other powers enabling him in this behalf, the Administrator, Union Territory, Chandigarh, is pleased to notify that the provisions of the aforesaid Act shall extend to the area under Abadi Deh of the villages Krishanagarh, Mauli Jagaran, Darla, Raipur Kalan, Makhan Majra, Behlana, Raipur Khurd, Dhanas, Sarangpur, Khuda Alisher, Khuda Jassu, Lohara and Kaimbwa.

It is clarified that the area outside the Abadi Area shall continue to be controlled by the Punjab New Capital (Periphery) Control Act, 1952 as applicable to Union Territory of Chandigarh.

Ajoy Kumar Sinha, IAS
Secretary Estates,
Chandigarh Administration.

Endst. No. 26/6/39/UTFI(3)/2019/ 1152

Dated 18/07/19

A copy is forwarded to the Controller, Printing & Stationery, UT, Chandigarh, with the request to publish this notification in the Chandigarh Administration Gazette (extra ordinary) of today and to supply 30 spare copies thereof for official record.

T. T. T.
18-7-19
Superintendent Estate-II,
For Secretary Estates
Chandigarh Administration

Endst. No. 26/6/39/UTFI(3)/2019/ 1153

Dated 18/07/19

A copy is forwarded for information and necessary action to the:-

1. Secretary, Local Government, Chandigarh Administration.
2. Chairman, Chandigarh Housing Board, Chandigarh.
3. Commissioner, Municipal Corporation, Chandigarh.
4. Estate Officer, Union Territory, Chandigarh.
5. Chief Architect, Union Territory, Chandigarh
6. Chief Engineer, Union Territory, Chandigarh
7. Chief Engineer, Municipal Corporation, Chandigarh.
8. Land Acquisition Officer, Municipal Corporation, Chandigarh.
9. Director, Information Technology, Union Territory, Chandigarh.
10. S.D.O. (B), Estate Officer, Union Territory, Chandigarh.
11. S.D.O(Enf), Estate Office, Union Territory, Chandigarh.
12. Director Public Relations, Union Territory, Chandigarh.
13. State Informatic Officer, NIC, UT, Chandigarh.

T. T. T.
18-7-19
Superintendent Estate-II,
For Secretary Estates
Chandigarh Administration

Endst. No. 26/6/39/UTFI(3)/2019/ 1154

Dated 18/01/19

A copy is forwarded to the following:-

1. PA/Finance Secretary-cum-Chief Administrator, Union Territory, Chandigarh.
2. PA/Additional Secretary Estates, Chandigarh Administration.
3. Sh. Pankaj Jain, Senior Standing Counsel, Kothi No. 164, Sector 11-A, Chandigarh.

for kind information of the officers.

W. T. N. 18-1-19
Superintendent Estate-II,
For Secretary Estates
Chandigarh Administration